National Company Law Tribunal

Allahabad Bench

CP NO. (1B) /211/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2018

NAME OF THE COMPANY: Bhansali Engineering Polymers Ud V/s Crown Alba SECTION OF THE COMPANIES ACT/ 1 & B CODE: U/S 9 of I 2B Code, 2016. India Put Ut.

SI. NO. Name Designation Representation Signature

1. ABNISNES MISN.
2.

CP No. (IB) 211/ALD/2017

Sri Abhishek Mishra proxy for the Rupendra Kumar Porwal, representing the Operational Creditor.

The case is fixed for the objection/reply of the Corporate Debtor Company. A perusal of the proceedings further shows that the formal notice on behalf of the Registry of this Tribunal is yet to be issued to the Corporate Debtor Company.

Hence, the Registry is directed to issue such notice to the Corporate Debtor Company.

The case is fixed for the reply.

The matter to be listed on 13th February, 2018.

Date: 25/01/2018

Typed by

Jyoti

(Stenographer)

H.P. Chaturvedi, Member(Judicial)